

(c) No such proposal is under consideration by N.D.M.C. at present.

(d) Does not arise.

#### SC/ST Under the IRDP

352. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the targets fixed by Government for 1982-83 for different States to cover the Scheduled Castes and Scheduled Tribes under the IRD Programme;

(b) whether those targets were fully achieved;

(c) if so, the State-wise achievements made in the Programme; and

(d) the targets fixed for 1983-84?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) to (d) A statement showing the requisite information is enclosed. [See Appendix CXXVI, Annexure No. 17]

#### Crop Insurance

353. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of States where crop insurance has been introduced, alongwith the names of crops and extent of areas covered; and

(b) the amount of premium collected each year and also the amount of compensation paid by General Insurance Corporation to farmers State-wise and during the last three years?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) and (b) Details of coverage of the Pilot Crop Insurance Scheme indicating names of States etc. during the last three years are indicated in the enclosed statements (Annexures I, II and III). [See Appendix CXXVI, Annexure No. 18.]

#### Extension of Crop Insurance to Drought Prone Areas

354. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have restricted the operation of crop insurance only in areas of assured crop, and drought and flood affected areas which need the insurance cover have been excluded from this facility; and

(b) by when these risk areas will be covered?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH):

(a) Since the existing crop insurance scheme is being operated on experimental basis, its operation has been restricted to low and medium risk areas only.

(b) GIC has been asked to extend the scheme to high risk areas also in order to ensure that areas selected represent a mix of low, medium and high risk in the ratio of 3 : 2 : 1. It is understood that the GIC is examining the feasibility of the proposal in consultation with the Ministry of Finance.

#### Losses on account of Hurricane and Cyclone in Gujarat

355. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE be pleased to state:

(a) the recommendations of the Central teams which had gone to Gujarat to study the places which were heavily affected by the last hurricane and cyclone;

(b) the names of the members of the Central teams, and those of the places visited and their estimates of loss of life and property;

(c) the amount sanctioned and given to Gujarat till 15th April, 1983 and that assessed and asked by the Gujarat Government;